

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT Sittings: BILASPUR**

**Original Application No.203/00314/2019**

Bilaspur, this Friday, the 05<sup>th</sup> day of April, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

S.L. Kachlaam  
S/o Shri B.N. Kachlam  
aged about 59 years  
R/o village Annurola  
Post Regaddhari Tahsil Balod  
District Durg C.G.  
Pin Code 49006 Mo. No.7489361520 **-Applicant**

(By Advocate-Shri Krishna Tandon)

## V e r s u s

1. Union of India  
through the Secretary,  
Ministry of Post & Communications  
Sanchar Bhawan  
New Delhi PIN No.110012
  
2. Chief Post Master General  
Chhattisgarh Circle Raipur CG 492001
  
3. Director Postal Services  
C/o Chief Post Master General  
Chhattisgarh Circle, Raipur CG 495001
  
4. Senior Superintendent Post Office Raipur  
District Raipur C.g. 495001
  
5. Sub Post Master Dallirajhara Tahsil Balod  
District Durg C.G. PIN No.491228

- **Respondents**

(By Advocate-Shri Vivek Verma)

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

Learned counsel for the applicant prays to withdraw this Original Application with liberty to exhaust the statutory remedy available to him.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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